

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

**Original Application No. 268 of 2016 (SZ)
With
Original Application No.125 of 2022 (SZ)**

Korattur People's Welfare & Awareness
Trust Represented by Mr. S. Sekaran Founder
and Managing Trustee Korattur,
Chennai – 600 076.

...Applicant(s)

Vs

Government of India,
Rep. by its Secretary, Ministry of Environment,
Forests & Climate Change,
New Delhi and Ors.

...Respondents

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**Filed by
Thiru.S. Sai Sathya Jith,
Advocate, Chennai.**

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

Original Application No.268 of 2016 (SZ)

WITH

Original Application No.125 of 2022 (SZ)

IN THE MATTER OF:

Korattur People's Welfare & Awareness Trust
Door No.4, 5th Main Road, Ellai Amman Nagar
Korattur, Chennai – 600 076.

... Applicant

Vs

Government of India
Rep. by its Secretary
Ministry of Environment,
Forests & Climate Change
New Delhi and ors.

.... Respondents

WITH

Korattur Lake Protecting People Movement,
Korattur, Chennai – 600 080.

...Applicant

Vs

State of Tamil Nadu,
Represented by its Secretary to Government,
Municipal Administration Urban &
Water Supply Department, Secretariat,
Chennai – 600 009 and ors.

...Respondents

REPORT FILED ON BEHALF OF THE RESPONDENT
TAMIL NADU POLLUTION CONTROL BOARD.

I, J. Josephine Sahayarani, D/o. Jesu Rajan, Christian, aged about 57 years, having office at 76, Mount Salai, Guindy, Chennai-600032, do hereby solemnly affirm and sincerely state as follows:-

1. I am the Joint Chief Environmental Engineer, Tamil Nadu Pollution Control Board (TNPCB), Chennai -600 032, and filing this Report on behalf

J. Josephine Sahayarani
20/12/2023
JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
No.76, MOUNT SALAI, GUINDY,
CHENNAI-600 032.

of the Respondent Tamil Nadu Pollution Control Board (TNPCB) and as such I am well acquainted with the facts of the case from the records.

2. It is respectfully submitted that Tamil Nadu Pollution Control Board (hereinafter referred as Respondent Board) is Respondent 10 & 19 in O.A.268/2016 and Respondent 6 in O.A.125 of 2022. It is respectfully submitted that this is a common report filed on behalf of the above referred Respondents.

3. It is respectfully submitted that the Hon'ble NGT in its common order dated 17.07.2023 in O.A.No. 268 of 2016 and O.A.No. 125 of 2022 (SZ), Chennai has ordered that as under:

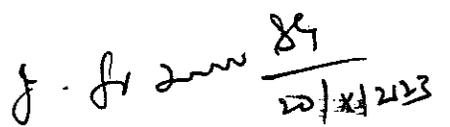
“ 6. Let the Pollution Control Board also cover about the discharge (if any) from the SIDCO Industrial Estate in the said area which is also arrayed as 7th Respondent.

7. Regarding the Hazardous Waste Management & Handling Rules, there seems to be 07 Tonnes of hazardous waste (ETP Sludge) has been stored at the site of the 10th Respondent's unit. Let the report also touch upon whether the hazardous waste and residues are stored properly, particularly in compliance with the Hazardous Waste Management & Handling Rules.”

4. It is respectfully submitted that the tenth Respondent in O.A.125 of 2022, M/s Godrej & Boyce Mfg. Co. Ltd. was inspected on 22.08.2023 and it was noticed that 0.25 T of ETP sludge (the accumulated sludge is of not more than 90 days as per Hazardous & other Waste Management and Transboundary Movement Rules, 2016) is stored within the premises.

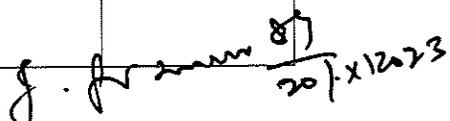
i. Further, the unit in its letter dated 18.08.2023 has stated that the unit has disposed of 5.73 T of ETP sludge on 24.04.2023, 6.03T on 09.06.2023 and 6.775T on 10.08.2023 through common hazardous waste disposal facility and has provided Form – 10 Manifest for hazardous and other waste.

ii. The unit of M/s. Godrej & Boyce Mfg. Co. Ltd has obtained Hazardous Waste Authorization from the TNPC Board vide


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Proceeding No. T5/TNPCB/F.0021AMB/HWA/RL/AMB/2023 dated 30/01/2023 with validity upto 31/03/2028 for the following:

S.No	Schedule / Name of the Processes	Name of Hazardous Waste (with category No)	Quantity
1	Schedule I /5. Industrial operations using mineral or synthetic oil as lubricant in hydraulic systems or other applications	5.1-Used or spent oil	15 KL/Annum
2	Schedule I /5. Industrial operations using mineral or synthetic oil as lubricant in hydraulic systems or other applications	5.2-Wastes or residues containing oil	4 T/Annum
3	Schedule I /12. Metal surface treatment such as etching, staining, polishing, galvanizing, cleaning, degreasing, plating, etc	12.5-Phosphate sludge	12 T/Annum
4	Schedule I /35. Purification and treatment of exhaust air/gases, water and wastewater from the processes in this schedule and common industrial effluent treatment plants (CETPs)	35.3-Chemical sludge from wastewater treatment	35 T/Annum
5	Schedule I /35. Purification and treatment of exhaust air/gases, water and wastewater from the processes in this schedule and common industrial effluent treatment plants (CETPs)	35.1-Exhaust Air or Gas cleaning residue	4 T/Annum
6	Schedule I /35. Purification and treatment of exhaust air/gases, water and wastewater from the processes in this schedule and common industrial effluent treatment	35.4-Oil and grease skimming	12 T/Annum


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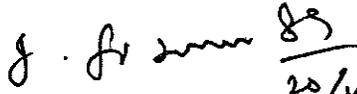
	plants (CETPs)		
7	Schedule I /37. Hazardous waste treatment processes e.g. pre-processing, incineration and concentration	37.2-Ash from the incinerator and flue gas cleaning residue	12 T/Annum
8	Schedule I /33. Handling of hazardous chemicals and wastes	33.1-Empty barrels/container s/liners contaminated with hazardous chemicals /wastes	10 T/Annum

iii. The unit is disposing of the Hazardous waste of 5.1- Used or Spent Oil regularly to TNPCB authorized Recycler (M/s.Lakshmi & Co.)

iv. The unit is disposing of the Hazardous waste of 5.2-Wastes or residues containing oil, 12.5- Phosphate sludge, 35.3-Chemical sludge from wastewater treatment, 35.1- Exhaust Air or Gas cleaning residue, 35.4-Oil and grease skimming, 37.2- Ash from incinerator and flue gas cleaning residue to TNPCB Authorized Disposal Facility (M/s. Re Sustainability Solutions Limited, Gummidipoondi).

v. The unit is disposing of the Hazardous waste of 33.1-Empty barrels/ containers/ liners contaminated with hazardous chemicals /wastes to TNPCB Authorized Recycler (M/s. Gokul Drums and Barrels, Tiruvallur).

vi. The unit has stored the Hazardous Waste in an earmarked area under the impervious and closed shed, of the premises as per Rule 8 of Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016.


 20/x/2023
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ix. SIDCO Industrial Estate was again inspected on 16.09.2023 and it was noticed that there was no discharge from the industries in the below mentioned (1-10) areas of SIDCO Industrial Estate, Ambattur.

- a. Storm water drain behind TIDC
- b. Storm water drain in front of M/s. Universal Engineers,
- c. Ambattur Lake surplus water canal near Godrej exit gate.
- d. Pattravakkam Railway Station near
- e. SIDCO 5th Main Road
- f. SIDCO 6th Main Road
- g. Storm water canal along 11th Cross Street
- h. Aavin Dairy Road Bypass Bridge Junction
- i. Aavin Dairy service Road
- j. SIDCO 4th Cross Street

x. The unit of M/s. Precision Engineering, No.11, SIDCO Industrial Estate, Pattravakkam, Ambattur, Chennai-600 098 was discharging the sewage along with oil into the storm water drain. Necessary action against the unit by the Board is under progress.

5. Further, it is respectfully submitted that the TNPCB is periodically monitoring the industries in the Ambattur Industrial Area. If any violation is noticed, actions are being initiated against the defaulting unit under Section 33A of the Water (Prevention & Control of Pollution) Act, 1974 as amended and under Section 31A of the Air (Prevention & Control of Pollution) Act, 1981 as amended

Under the above circumstances, it is humbly prayed that this Hon'ble National Green Tribunal may be pleased to pass such further or other orders as this Hon'ble Tribunal may deem fit and proper in the facts and circumstance of this case and thus render justice.

J. for J. J. S.
20/11/23

JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
No.76, MOUNT SALAI, GUINDY,
CHENNAI-600 032.

VERIFICATION

I, J. Josephine Sahayarani, D/o. Jesu Rajan, working as Joint Chief Environmental Engineer, having office at No. 76, Anna Salai, Guindy, Chennai – 32, do hereby submit that the above contents are true to the best of my knowledge and belief through records.

J. Josephine Sahayarani
20/11/2023

JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
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RESPONDENT - TAMIL NADU
POLLUTION CONTROL BOARD.**

**Advocate for Respondent: TNPCB
Thiru.S. Sai Sathya Jith,
Advocate, Chennai.**

Date:20.10.2023.

Date of hearing on:20.11.2023.

